

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 1908 OF 2018 IN
DFR NO. 4178 OF 2018**

Dated: 14th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**SEP Energy Private Limited
Vs.**

...Appellant(s)

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Varun Pathak

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Ms. Shruti Awasthi
Ms. Saroj Bala for R-2

ORDER

List the matter on **16.04.2019.**

(S.D. Dubey)
Technical Member
Pr/pk

(Justice Manjula Chellur)
Chairperson